

Title: Introduction of the Special Courts for Women Bill, 2005.

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17.01 hrs.

SPECIAL COURTS FOR WOMEN BILL, *2005

SHRIMATI D. PURANDESWARI (BAPATLA): I beg to move for leave to introduce a Bill to provide for constitution of special courts for women and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for constitution of special courts for women and for matters connected therewith."

The motion was adopted.

SHRIMATI D. PURANDESWARI : I introduce the Bill.
